

Government of NCT of Delhi  
Delhi Disaster Management Authority

No.F.2/08/2020/S.II 60

Dated. 17.04.2020

ORDER

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Govt. of India has notified lockdown all over India, including the territory of NCT of Delhi, w.e.f. 25<sup>th</sup> March, 2020 till midnight of 14<sup>th</sup> April, 2020 to curb the menace of "COVID-19";

And whereas, Delhi Disaster Management Authority has issued various orders/ instructions from time to time to all concerned authorities to take all required measures to appropriately deal with the situation;

And whereas, in view of extension of lockdown period by Govt. of India, all such orders whose validity was only till midnight of 14<sup>th</sup> April, 2020, shall remain valid till midnight of 3<sup>rd</sup> May, 2020 or until further orders, whichever is earlier;

And whereas, it is imperative to strictly observe the lockdown and isolation measures to contain the spread of COVID-19 in NCT of Delhi.

Now, therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, Govt. of NCT of Delhi, hereby directs Principal Secretary (Revenue)-cum-Divisional Commissioner, Pr. Secretary (Health & Family Welfare), all District Magistrates and their counterpart District Deputy Commissioners of Police for strict compliance of the following directions:

1. All non-COVID patients should be evacuated from COVID-19 dedicated hospitals by 19.04.2020.
2. It should be ensured that Non-COVID serious patients receive seamless treatment/ care and are not ignored.
3. The classification of COVID patients as per SOP of Ministry of Health, GoI must be done by Health Department by 19.04.2020. Pr. Secretary (Health & Family Welfare), Govt. of NCT of Delhi shall ensure the same.
4. All efforts to be made to promote social distancing measures using community leaders, religious leaders, NGOs/CSOs, political leaders etc. in the severely infected areas such as (i) Seelampur/Seemapuri cluster (ii) Chandni Mahal/Nabi Kareem cluster (iii) Khirki Extension area (iv) Other areas which are becoming flashpoints in Delhi. For such purpose, drones be used for announcements.
5. Rapid testing kits be utilised for insitu and local street level testing of the population under Containment Zone which should be completed at the earliest as per protocol issued by Ministry of Health & Family Welfare on 'Rapid Antibody Test' in hotspot area (copy enclosed).

  
17.4.20.

(Vijay Dev)

Chief Secretary, Delhi

To,

1. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Govt. of NCT of Delhi.
2. Pr. Secretary (Health & Family Welfare), Govt. of NCT of Delhi.

3. All District Magistrates, Govt. of NCT of Delhi.
4. District Deputy Commissioners of Police, Delhi.

**Copy for information to:-**

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Deputy Chief Minister / Finance Minister, Delhi.
4. Secretary to Hon'ble Minister (Health & Family Welfare), Delhi.
5. Addl. Chief Secretary (Home), Govt. of NCT of Delhi.
6. Commissioner of Police, Delhi.
7. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Govt. of NCT of Delhi.
8. Director, DIP, Govt. of NCT of Delhi for wide publicity.
9. SIO, NIC for uploading the same on the website of Delhi Government.
10. Guard file.